

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Review Petition No.16 of 2015 in Appeal No. 177 of 2012 & IA No.320 of 2015 in
Appeal No.177 of 2012**

And

**Review Petition No.17 of 2015 in Appeal No.178 of 2012 & IA NO.321 of 2015 in
Appeal No.178 of 2012**

Dated: 17th August, 2016

RP No.16/2015 in A.No. 177/12 & IA No.320/15 in A.No.177/12

In the matter of :

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

RP No.17/15 in A.No.178/12 & IA No.321/15 in A.No.178/12

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **06th October, 2016.**

Court Master